

**CAPITATION FEE CHARGED BY PRIVATE TECHNICAL INSTITUTIONS**

\*536. **SHRI N. R. M. SWAMY**: Will the Minister of EDUCATION be pleased to state:

(a) the steps taken to curb the practice of collecting capitation fee from students in some private technical institutions; and

(b) whether the State Governments have been advised to prevent such practices?

**THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA)**: (a) As far as we are aware there are 7 private Engineering Colleges all located in Mysore State which are charging Capitation fees from students seeking admission. A Joint Committee of the University Grants Commission and the All India Council for Technical Education appointed in 1964 to examine the conditions of work, admission and standard of education in these colleges recommended that the question of bringing these colleges within the purview of the "Open Door Policy" of the Government of India may be considered provided that they are willing to discontinue collection of capitation fees and the sponsors are prepared to contribute their share of expenditure for the remaining developmental cost of the colleges.

(b) Mysore Government has been advised to take necessary steps to prevent such practices. The State Government is formulating a proposal to discontinue the collection of capitation fees and to improve the standards.

**FOREIGN AID FOR POLITICAL PARTIES**

\*538. **SHRI SITARAM JAIPURIA**: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that foreign help is being given to political parties of India for conducting elections and other political work; and

(b) if so, whether any committee is proposed to be set up to look into this matter?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI)**: (a) It is not in the public interest to disclose on the floor of the House the information which the Government have on the subject.

(b) There is no such proposal under Government's consideration.

**PAYMENT OF U.G.C. PAY SCALES TO TEACHERS**

\*539. **SHRI D. THENGARI**:  
**SHRI YELLA REDDY**:  
**SHRI R. P. KHAITAN**:

Will the Minister of EDUCATION be pleased to state:

(a) the steps proposed to be taken by Government to ensure proper payment of University Grants Commission pay-scales to teachers in different States; and

(b) the names of the States which have accepted these scales?

**THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA)**: (a) The responsibility for ensuring proper payment of the revised pay scales to teachers in different States will lie with the State Governments concerned.

(b) Assam, Jammu and Kashmir, Uttar Pradesh and West Bengal have accepted in principle the revised scales of pay.

**CULTURAL AND SCIENTIFIC COOPERATION AGREEMENT WITH FRANCE**

\*540. **SHRI BABUBHAI M. CHINAI**:  
**SHRI M. S. OBEROI**:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a Cultural and Scientific Cooperation Agreement has recently been entered into between India and France; and

(b) if so, what are the details thereof?

**THE MINISTER OF EDUCATION (SARI M. C. CHAGLA)**: (a) Yes, Sir.

(b) A statement is laid on the Table of the House.

**STATEMENT**

The Cultural, Scientific and Technical Co-operation agreement between the Governments of India and France was signed in Paris on the 7th June, 1966. It came into force 30 days after the date on which the agreement was signed.

The Agreement is in three parts—

(i) Relating to co-operation in the fields of Culture, Education and Arts,

(ii) Relating to co-operation in the fields of Science and Technical Studies, and

(iii) General